

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
VACATION COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.05.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No.26/ BB/2017	-	Admission	Rule-6 of I&B	Handiman Services Ltd. Vs. TNT India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	DHIYA SADANANDAN	Petitioner	Dhiya S.

Office has taken objections. Counsel for petitioner is present. She requested time to comply the same.

List it on 06.06.2017.



MEMBER (J)